

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **18.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : P. Asokan & 1 Ors
Vs
K.K Flats Pvt Ltd & 2 Ors

MAIN PETITION NUMBER : CP/36/2018

(IA/MA) APPLICATION NUMBERS

IA/1402/2019; Com.Appl/50/CHE/2021

ORDER

Present: Ld. Counsel Ms. Vaiduriya for the Applicant.

None for the other Respondents.

Ld. Counsel for the Applicant submits that no settlement has taken place between the parties. She submits that they have moved an application for Forensic Audit which is yet to be listed.

At request, list both the applications for arguments on **12.06.2024**.
(physical hearing)

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)